

loans. The sum insured is 100% of the crop loan subject to a limit of Rs. 10,000 per farmer.

[English]

Potable Water Facility to Village of Maharashtra

*444. SHRIMATI JAYAWANTI NAV-INCHANDRA MEHTA: Will the Minister of AGRICULTURE be pleased to state:

(a) the number of villages in Maharashtra at the end of the year 1986-87, which did not have the facility of potable water:

(b) the number of such villages which were provided with such facility during the years 1987-88 and 1988-89:

(c) the provision made by the Union/

State Government for providing such facility to the villages still left uncovered; and

(d) when all the villages in Maharashtra are likely to have such facility and what are the schemes sanctioned for this purpose?

THE DEPUTY PRIME MINISTER AND THE MINISTER OF AGRICULTURE (SHRI DEVLAL): (a) There were 3532 'No Source' problem villages in Maharashtra at the end of the year 1986-87 without safe drinking water facility.

(b) 2002 problem villages were covered with safe drinking water facility in 1987-88 and 1123 problem villages in 1988-89.

(c) The provision made by the Central Government and State Government for coverage of the remaining 'No Source' problem villages is as under:—

(Rs. in crores)

| Year | Central Government | | | State Govt. | |
|---------|--------------------|---------------|--------------|-------------|--------|
| | ARWSP | Mini Missions | Sub Missions | Total | MNP |
| 1989-90 | 22.864 | 1.00 | 0.485 | 24.349 | 81.01 |
| 1990-91 | 30.630 | 3.574 | 0.270 | 34.474 | 72.50 |
| TOTAL | 53.494 | 4.574 | 0.755 | 58.823 | 153.51 |

This amount will also be utilised for full coverage of a large number of partially covered villages with safe drinking water facilities.

(ARWSP—Accelerated Rural Water Supply Programme, MNP—Minimum Needs Programme)

(d) The uncovered 'No Source' problem villages are likely to be provided safe drinking water facilities by 31.3.1991.

All the schemes submitted by the State

Government so far under ARWSP have been sanctioned.

Representation from Gujarat to National Committee for Appraisal of DPAP and DDP

*445. SHRI PRAKASH KOKO BRAHMBHATT:
SHRI SHANTILAL PURUSHOTTAM DAS PATEL:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Gujarat Government has submitted a representation to the National Committee for Appraisal of Drought Prone Area Programme and Desert Development Programme, and

(b) if so, the details thereof and whether Union Government have taken any decision thereon?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL) (a) and (b) Gujarat Government has submitted a memorandum to the National Committee on Drought Prone Area Programme and Desert Development Programme. Among the large number of proposals contained in the memorandum the more important are —

- 1 The DPAP should be extended to 74 talukas as against 43 at present
- 2 DDP should extend to 12 talukas from its present coverage of 9 Kutch should be included in DDP instead of DPAP
- 3 Rates of subsidy for land development etc should be enhanced
- 4 Subsidy should be extended for Agro forestry programmes
- 5 Fodder Bank Scheme should be taken up for storage of surplus fodder from forests
- 6 Lift and other irrigation schemes should be permitted on a selective basis
- 7 Activities of sheep and wool development Corporation should be funded from the Programmes
- 8 Demonstration to popularise drip and sprinkler irrigation system

should be taken up

- 9 Allocation of funds should be in the range of Rs 40 to 60 lakhs per block depending upon the size of the block under DPAP and Rs. 50 lakhs per 1000 sq km area under DDP. The allocation should be increased in case of drought

The National Committee under the Chairmanship of Shri L C Jain, Member (Rural Development), Planning Commission will consider the Memorandum received from Government of Gujarat along with similar Memoranda received from other State Governments, hold discussions with the State Governments if necessary and thereafter finalise its recommendations

The Union Government will take a decision on the future pattern and coverage of Programme after the report of the National Committee is received. The work of the Committee is in progress

Haldia Port Development

*446 SHRI SATYAGOPAL MISRA Will the Minister of SURFACE TRANSPORT be pleased to state

(a) whether there is any proposal for the development of the Haldia Port During the Eighth Plan period, and

(b) if so, the details thereof?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K P UNNIKRIISHNAN) (a) and (b) Yes Sir. The following important schemes for the development of the Haldia Dock Complex are included in the Annual Plan 1990-91